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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

P.R. No. 106A/(MAH)/2013
C.A. No. 114/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Hari Prasad Kanoria & Ors.
V/s.
Asian Healthcare Services Ltd.

SECTION OF THE COMPANIES ACT: 167 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mr. Zal Anahingonyina		
	Mr. Srinam Subramaniam		
	Mr. Vaisakh Sheji		
	i/b Khetan & Co		
	Adv for Petitioner		Ver/

ORDER
CA 114/2015 IN PR 106A /167/NCLT/MB/MAH/2013

At request of the parties, list this matter on 19.12.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)